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THE FINANCE ACCOUNTS (1960-61) OF THE CENTRAL GOVERNMENT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1960-61. [Placed- in Library. See No. LT-406/62.]

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DUKINC VARIOUS SESSIONS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each: -

- (i) Statement No. VIII—Thirty-fourth Session, 1961.
- (ii) Statement No. IV-Thirtyseventh Session, 1962.
- (Mi) Statement No. Ill-Thirty-eighth Session, 1962,
- (iv) Statement No. II-Thirty-ninth Session, 1962.
- (v) Statement No. 1—Fortieth Session, 1962 [See Appendix XL, Annexure Nos. 105 to 109 for (i) to (v) respectively.]

THE RUBBER (SECOND AMENDMENT) **RULES**, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1162, dated the 27th

August, 1962, under suo-seiruun V«J/ of section 25 of the Rubber Act, 1947, publishing the Rubber (Second Amendment) Rules, 1962. [Placed in Library. See No. LT-435/62.]

on the Table

Annual Certified Accounts (1960-61) of THE COIR BOARD AND AUDIT REPORT THEREON

SHRI A. M. THOMAS: Sir, I also beg to lay on the Table a copy of the Annual Certified Accounts of the Coir Board, Ernakulam, for the year 1960-61, together with the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-434/62.]

FOURTH REPORT OF THE COMMISSIONER FOR LINGUISTIC MINORITIES FOR THE PERIOD NOVEMBER, 1960 TO DECEMEER, 1961

THE DEPUTY MINISTER IN THE MINISTRY COMMUNITY OF DE-VELOPMENT, PANCHAYATI RAJ AND COOPERATION (SHRI S. D. MISRA): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under clause (2) of article 350-B of the Constitution, a copy of the Fourth Report of the Commissioner for Linguistic Minorities for the period 1st November, 1960 to 31st December, 1961. [Placed in Library. See No. LT-407/62.1

ANNUAL ACCOUNTS (1959-60) OF THE I.A.C. AND AUDIT REPORT THEREON

THE DEPUTY MINISTER IN TRANSPORT MINISTRY OF AND COMMUNICATIONS (Shri BHAGAVATI): Sir, I beg to lay on the Table, under sub-section (4) of section 15 of the Air Corporations Act, 1953, a copy of the Annual Accounts of the Indian Airlines Corporation for the year 1959-60 and the Audit Report thereon. [Placed in Library. See No. LT-442/62.]